

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/3375/2021

This the 6th day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Bharat Bhushan Sharma son of Bishwa Nath Sharma Age 46 years R/o ward No.13 Hatli More Kathua, District Kathua presently posted as Attendant in the Office of Poultry Development Officer Kathua.

.....Applicant

(By Advocate:- **Not present**)

Versus

1. State through Commissioner/Secretary to Government of Jammu and Kashmir, Sheep and Animal Husbandry Department Civil Secretariat, Jammu.
2. Director Animal Husbandry J&K Govt. Jammu.
3. Chief Animal Husbandry Officer, Kathua P.O. and District Kathua.

3.Respondents

(By Advocate: Mr.Sudesh Mangotra, DAG)

**O R D E R
[ORAL]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

The case has been reflected in the cause list but nobody is appearing on behalf of the applicant.

2. Since the matter pertains to the year 2003, it is apparent that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(ANAND MATHUR)
MEMBER (A)**

/kdr/

**(RAKESH SAGAR JAIN)
MEMBER (J)**